

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, for the year 2008-09 and the Audit Report thereon, under sub-section(4) of Section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) and (b) above.

[Placed in Library. See No. L.T. 2293/15/10]

- (xvii) (a) Annual Report of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2008-09.
- (b) Annual Accounts of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2008-09 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) and (b) above.

[Placed in Library. See No. L.T. 2296/15/10]

- (xviii) (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2007-09.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2008-09 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) and (b) above.

[Placed in Library. See No. L.T. 2297/15/10]

Memoranda of Understanding (2010-11) between the Government of India and various Ltd. Companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Hindustan Steelworks Construction Limited (HSCL), for the year 2010-11.

[Placed in Library. See No. L.T. 2178/15/10]

- (b) Memorandum of Understanding between the Government of India (Ministry of Steel) and the KIOCL Limited, for the year 2010-11.

[Placed in Library. See No. L.T. 2175/15/10]

- (c) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2010-11.

[Placed in Library. See No. L.T. 2177/15/10]

- (d) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Manganese Ore (India) Limited (MOIL), for the year 2010-11.

[Placed in Library. See No. L.T. 2179/15/10]

- (e) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2010-11.

[Placed in Library. See No. L.T. 2172/15/10]

- (f) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2010-11.

[Placed in Library. See No. L.T. 2174/15/10]

- (g) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited for the year 2010-11.

[Placed in Library. See No. L.T. 2176/15/10]

I. Notifications of the Ministry of Agriculture

II. Reports and Accounts (2007-08 and 2008-09) of various Agro Industries Corporations Ltd. Meat Complex/Corporations Ltd. and related papers

III. Report and Accounts (2008-09) of NCCT, New Delhi and related papers

IV. Statement giving reasons for not laying the Reports and Accounts (1987 to 2009) of various Agro Industries Corporations Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table —

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Co-operation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

(1) S.O. 705 (E), dated the 29th March, 2010, declaring Fertilizer (Control) Order 1985 as special order for the purposes of summary.

(2) S.O. 706 (E), dated the 29th March, 2010, notifying the price of Urea, Zincated Urea and Anhydrous Ammonia fertilizers.

[Placed in Library. See No. L.T. 2250/15/10]